COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 01 OF 2014 & IA NO. 05 OF 2014

Dated: 01st May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Steel Authority of India Ltd. Appellant(s)

۷s.

Damodar Valley Corporation & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Shankar Dvivedi

Ms. Arti Dvivdei Mr. Rahul Sharma

Counsel for the Respondent(s) : Ms. Anushree Bardhan

Ms. Poorva Saigal for R1

ORDER

The learned counsel, Mr. Rajiv Shankar Dvivedi, appearing for the Appellant submitted that some reasonable time may kindly be granted to enable him to take necessary instructions from the Appellant.

The submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

Re-list this matter on <u>03.08.2018</u>, at the request of learned counsel, Mr. Rajiv Shankar Dvivedi, appearing for the Appellant to enable him to take necessary instructions from the Appellant.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

Bn/pr